


	<b>प्रेस प्रकाशनी PRESS RELEASE</b>
<b>संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001</b> <b>DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001</b> फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279	 <b>भारतीय रिज़र्व बैंक</b> <b>RESERVE BANK OF INDIA</b> वेबसाइट : <a href="http://www.rbi.org.in/hindi">www.rbi.org.in/hindi</a> Website : <a href="http://www.rbi.org.in">www.rbi.org.in</a> इ-मेल email : <a href="mailto:helppdoc@rbi.org.in">helppdoc@rbi.org.in</a>

May 28, 2008

**Reserve Bank Cancels Certificate of Registration of  
M/s. Artee Viniyoga Limited**

The Reserve Bank of India has on May 05, 2008 cancelled the certificate of registration granted to M/s. Artee Viniyoga Limited, having its registered office at Times Office, 7 Bahadur Shah Zafar Marg, New Delhi-110003 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s. Artee Viniyoga Limited, cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**Ajit Prasad**  
Manager

**Press Release :2007-2008/1518**